

| PENDENCY OF FAMILY COURT CASES IN ORISSA HIGH COURT BI-MONTHLY:- DECEMBER, 2021 & JANUARY, 2022 | | | | GRAND TOTAL | |
|----------------------------------------------------------------------------------------------------------------|---------------------------------------------------------------------------------------------|----------------------------------------------------------------------------------------------|--------------------------------------------|--------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------------------------------------------|
| Opening Balance as on 01.12.2021 | Cases Instituted during the Months of December, 2021 & January, 2022 | Cases Disposed of during the Months of December, 2021 & January, 2022 | Total Pendency as on 31.01.2022 | Total Cases Disposed of during the Months of December, 2021 & January, 2022 (Family Court + High Court) | Total Pendency as on 31.01.2022 (Family Court + High Court) |
| 3582 | 203 | 86 | 3699 | 2530 | 48722 |

N.B :- The difference between the closing balance and opening balance i.e. increase or decrease numbers of cases due to disposal, modification and restoration of cases reflected later on.